

Mr. Aleash Ch Mohanty -  
Mr. Rajendranath Ray

(C)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 267 1996

..... Rabi Narayan Khillar ....., Applicant(s)

..... Versus Union of India & Others ....., Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) :- taken on order
	2.4.96	REGISTER  Registrar	260 for Rs 50/- has been paid.  Drs 24/4/96 For Regd/
1	2.4.96	<p>Shri A.C.Mohanty made his submission and in the course of his arguments, he sought permission to withdraw this application. Prayer allowed. If so advised, he may move the Court in future when a cause of action arises.</p> <p>Heard Shri Akhaya Mishra, learned Additional Standing Counsel.</p> <p style="text-align: right;">Anand Singh MEMBER (ADMINISTRATIVE)</p>	<p>Drs 24/4/96.      M.L.D. 02.04.96</p> <p>Regd/</p> <p>For Admin. with Prayer for a stay order</p> <p>Drs 24/4/96.      Bench.</p> <p>Received Com of the bret 24/4/96</p>